

F.No.A.12018/07/2018.AD.III.B (Pt.)
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

By Speed Post/Fax

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 29th May 2018

To,

All concerned under
Central Board of Excise & Customs.

Subject: Recruitment Rules for various posts of Directorates under Central Board of Excise and Customs - regarding.

Sir/ Madam,

I am directed to invite attention to DOPT OM issued vide F.No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015 inter alia it has been advised to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/Department for 30 days for inviting comments of the stake-holders. Therefore, the draft RRs for the posts of Staff Car Driver (All Grades), Stenographer Gr.II, LDC and MTS are uploaded on the website of this department.

2. In view of the above, it is requested to all concerned who are working under Central Board of Excise and Customs or any way associated with the aforesaid draft rules may kindly furnish their comments/opinion/suggestion in the matter within 30 days from the date of issue of the order.

Yours faithfully,

Encls.: As Above


(S.D.Bhasor)

Deputy Secretary to the Govt. of India
Tel./Fax No.: 26162693

Copy to: (i) Webmaster, DG Systems for uploading the same on the website
(ii) DG, HRD for information and record.


(S.D.Bhasor)

Deputy Secretary to the Govt. of India